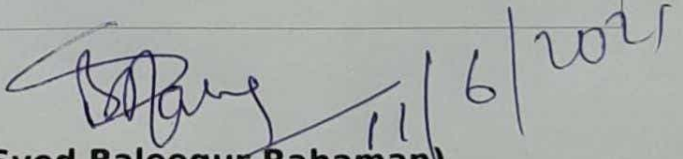


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **14-06-2021**.

(Morning Session)	(Afternoon Session)
Steps 1 CRL.R.P 5012/2021	Await Notice 1 CRL.R.P. 5015/2021
Summons 2 SC 5014/2021 3 SC 5015/2021	Charge 2 SC 5039/2019
Evidence 4 SC 5011/2014 5 SC 5002/2017 6 SC 5004/2017 7 SC 5005/2017 8 SC 5046/2017 9 SC 5052/2017 10 SC 5006/2019	Call on 3 SC 5057/2020 4 SC 5013/2021
Attachment Warrant 11 SC 5003/2016	HBC 5 SC 5016/2021
Await TCR 12 CRL.A 5001/2019 13 CRL.R.P. 5003/2020 14 CRL.A 5010/2020 15 CRL.A 5001/2021	NBW 6 SC 5015/2017
	Objection by 7 SC 5025/2020 8 Crl. Misc.5207/2021
	Production of Accused 9 SC 5008/2021


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 14.06.2021 for hearing in the court of I Addl. Civil Judge
& JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.1468/2008	16	CC No.2019/2019
2	CC No.418/2012	17	CC No.7114/2020
3	CC No.770/2014	18	CC No.1671/2020
4	CC No.2258/2016	19	CC No.975/2020
5	CC No.22/2016	20	CC No.1389/2020
6	CC No.1340/2016	21	CC No.2863/220
7	CC No.1336/2016	22	PCR No.7/2020
8	CC No.1921/2017	23	PCR No.173/2021
9	CC No.1944/2017	24	PCR No.174/2021
10	CC No.955/2019	25	Crl Misc No.264/2021
11	CC No.710/2019	26	Crl Misc No.266/2021
12	CC No.975/2019	27	Crl Misc No.263/2021
13	CC No.2029/2019	28	Crl Misc No.274/2021
14	CC No.2026/2019	29	Crl Misc No.267/2021
15	CC No.2011/2019	30	Crl Misc No.265/2021

I Addl. Civil Judge & JMFC,
Anekal.